Central Information Commission

Minutes of the meeting of the Commission held on 17.06.2008.

Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A. N. Tiwari, Information Commissioner
- C. Prof. M. M. Ansari, Information Commissioner
- D. Dr. O.P. Kejariwal, Information Commissioner
- E. Smt. Padma Balasubramanian, Information Commissioner
- D. Secretary, JS (S), JS (TK), JS (PK), DS (PP), DS (P&B), assisted the Commission.

The Commission welcomed Shri Pradeep Kumar Sharma in joining the Commission as Joint Secretary and Additional Registrar.

Agenda Item: 1 Expert opinion of Shri L. Nageshwar Rao, Sr. Advocate Supreme Court – regarding contempt powers of the Commission.

The opinion of Shri L. Nageshwar Rao, Sr. Advocate Supreme Court – regarding powers with regard to contempt of court was discussed. Commission desired that some cases be taken up in light of the advice of Shri Rao.

JS (Law) will discuss with Sri Rao some questions raised by the Commission in discussion and will report accordingly.

Agenda Item: 2 Note of IC (T) dated 19.05.2008

The Commission discussed the note of IC (T) dated 19.05.2008.

Agenda Item: 3 Draft Staffing Pattern for Commission's information.

The Commission was apprised of the progress made on the Staffing Pattern. Commission desired that an Analysis of the manpower requirement at the Commission also be made at the earliest. For this analysis the Institute of Manpower Planning may be approached.

Agenda Item: 4 A note on the necessity of preferential treatment to the complaint cases filed before the Commission.

Commission did not agree for any such arrangement to be generally applied, and each case be considered on its own merits.

Agenda Item: 5 Suggestions received from Shri Vijendra Singh of Meerut.

The suggestions were noted.

Agenda Item: 6 Status of receipt-disposal of the cases during May 2008.

Commission took note of the receipt-disposal statement during May 2008.